

Bihar State Legal Services Authority (BSLSA)
Opposite Old Patna Museum, Budh Marg, Patna-800001.

TENDER NOTICE

Tender No.: 74 /2026 Date: 31/07/26.

Sealed Two-Bid Tenders (Technical Bid and Financial Bid) are hereby invited from **authorized manufacturers/authorized dealers/authorized distributors** of reputed automobile companies for the **supply of Ten (10) Multi Utility Vehicles (MUVs)** for the Bihar State Legal Services Authority (BSLSA), Patna.

The vehicles shall be supplied strictly in accordance with the specifications, terms and conditions mentioned in the tender document.

1. Description of the Item

Sl. No.	Description	Quantity
1	Multi Utility Vehicle (MUV)	10 (Ten) Nos.

2. Eligibility Criteria

The bidder shall:

1. Be an authorized manufacturer/authorized dealer/authorized distributor of the vehicle manufacturer.
2. Possess valid GST Registration.
3. Possess valid PAN.
4. Have a valid dealership authorization certificate from the manufacturer.
5. Have an established service network in the State of Bihar.
6. Not have been blacklisted by any Central Government/State Government Department, PSU, Statutory Authority or Autonomous Body.
7. Submit all statutory documents along with the Technical Bid.

3. Vehicle Specifications

The offered MUV shall match to the following minimum specifications:

1. Brand New Vehicle (Latest Model).
2. Factory fitted Air Conditioner.
3. Diesel/Petrol Engine (as specified in the tender document).
4. Power Steering.
5. Power Windows.
6. Dual Air Bags.
7. ABS with EBD.
8. Central Locking System.
9. Music System.
10. Reverse Parking Sensor/Camera.
11. Seat Belts for all occupants.
12. BS-VI/Latest Emission Norm Compliant.
13. Standard Safety Features as prescribed by the Government.
14. Standard Accessories supplied by the manufacturer.

4. Pricing

The quoted price shall include:

- Ex-showroom Price.
- GST.
- Registration Charges.
- Road Tax.
- Insurance.
- Fastag.
- Temporary Registration, if applicable.
- Handling Charges.
- Transportation Charges.
- Standard Accessories.
- Any other applicable statutory charges.

The bidder shall clearly indicate:

- Ex-showroom Price.
- GST.
- Registration Charges.
- Insurance.
- Road Tax.
- Any Special Government Discount.
- Dealer Discount.
- Corporate Discount.
- Exchange Bonus (if applicable).
- Net Price Payable.

5. Special Discount

The bidder shall clearly mention:

- Government Discount.
- Institutional Discount.
- Free Registration (if offered).
- Free Insurance (if offered).
- Free Road Tax (if offered).
- Free Accessories (if offered).
- Any Additional Promotional Benefit.

6. Price Validity

The quoted rates shall remain **firm and valid for a period of Six (06) months** from the date of opening of the Financial Bid and shall not be subject to any escalation during the validity period.

7. Warranty

The vehicle shall carry:

- Manufacturer's Standard Warranty.
- Extended Warranty (if offered).
- Details of free service schedule.

. Delivery

The successful bidder shall supply all vehicles within the period specified in the Purchase Order issued by BSLSA.

9. Submission of Tender

The Tender shall comprise:

(A) Technical Bid

Containing:

- GST Registration Certificate.
- PAN.
- Authorization Certificate.
- Company Profile.
- Experience.
- Details of Service Centres.
- Declaration regarding non-blacklisting.
- Brochure of Vehicle.
- Compliance Sheet.

(B) Financial Bid

Containing:

Complete price quotation including all taxes, registration charges, insurance, discounts and total landed price.

The Technical Bid and Financial Bid shall be submitted in **two separate sealed envelopes**, superscribed accordingly.

Both envelopes shall be placed inside one sealed envelope superscribed:

"Tender for Supply of Multi Utility Vehicles (MUVs)"

Addressed to:

The Member Secretary

Bihar State Legal Services Authority

Opposite Patna Museum

Budh Marg

Patna – 800001

10. Important Dates

Particular	Details
Last Date for Submission	On or before 11.08.2026 at 4.30 P.M.
Place of Submission	Bihar State Legal Services Authority, Budh Marg, Patna
Opening of Technical Bid	1. Technical Bid on 18.08.2026 at 1.30 P.M.
Opening of Financial Bid	2. Financial Bid 18.08.2026 at 1.30 P.M.

Late tenders shall not be entertained under any circumstances.

11. Clarifications

Any clarification regarding the tender may be obtained during office hours from:

Bihar State Legal Services Authority

Opposite Patna Museum, Budh Marg, Patna – 800001

12. General Terms & Conditions

1. The vehicles shall be supplied at **DGS&D/GeM approved rates**, wherever applicable.
2. Only authorized dealers/manufacturers shall participate.
3. BSLSA reserves the right to inspect the vehicle before acceptance.
4. The successful bidder shall provide all standard tools, manuals and warranty documents.
5. Registration formalities shall be completed by the supplier, unless otherwise directed.
6. The bidder shall mention the nearest authorized service centre in Bihar.
7. Spare parts availability shall be ensured.
8. Free services shall be provided as per manufacturer policy.
9. BSLSA reserves the right to increase or decrease the quantity of vehicles at the time of purchase, subject to availability of funds and administrative approval.
10. BSLSA reserves the right to accept or reject any or all tenders without assigning any reason whatsoever.
11. BSLSA also reserves the right to cancel, amend, modify or withdraw the tender process at any stage without incurring any liability.
12. In case of any dispute, the decision of the **Member Secretary, Bihar State Legal Services Authority** shall be final and binding.
13. The Courts at Patna alone shall have jurisdiction over all disputes arising out of this tender.

Member Secretary

Bihar State Legal Services Authority

Opposite Patna Museum, Budh Marg

Patna – 800001

बिहार राज्य विधिक सेवा प्राधिकार (BSLSA)
पुराना पटना संग्रहालय के सामने, बुद्ध मार्ग, पटना - 800001

निविदा सूचना (TENDER NOTICE)

निविदा संख्या : 74 /2026 दिनांक : 31/07/2028

बिहार राज्य विधिक सेवा प्राधिकार (BSLSA), पटना के लिए दस (10) बहुउद्देशीय वाहनों (Multi Utility Vehicle-MUV) की आपूर्ति हेतु प्रतिष्ठित वाहन निर्माताओं/अधिकृत विक्रेताओं/अधिकृत वितरकों से द्वि-बोली प्रणाली (तकनीकी बोली एवं वित्तीय बोली) के अंतर्गत सीलबंद निविदाएँ आमंत्रित की जाती हैं।

वाहनों की आपूर्ति निविदा प्रपत्र में उल्लिखित विनिर्देशों, शर्तों एवं नियमों के अनुसार की जाएगी।

1. आवश्यक वाहन का विवरण

क्रम सं.	विवरण	संख्या
1	मल्टी यूटिलिटी व्हीकल (MUV)	10 (दस)

2. पात्रता की शर्तें

निविदाकर्ता के लिए निम्नलिखित शर्तों का पालन आवश्यक होगा—

1. वाहन निर्माता का अधिकृत निर्माता/अधिकृत विक्रेता/अधिकृत वितरक होना चाहिए।
2. वैध GST पंजीकरण होना चाहिए।
3. वैध PAN होना चाहिए।
4. वाहन निर्माता द्वारा जारी अधिकृत डीलरशिप प्रमाण-पत्र होना चाहिए।
5. बिहार राज्य में अधिकृत सर्विस नेटवर्क उपलब्ध होना चाहिए।
6. किसी भी केंद्रीय/राज्य सरकार, सार्वजनिक उपक्रम, वैधानिक निकाय अथवा स्वायत्त संस्था द्वारा ब्लैकलिस्ट नहीं किया गया हो।
7. तकनीकी बोली के साथ सभी आवश्यक वैधानिक दस्तावेज संलग्न करना अनिवार्य होगा।

3. वाहन की न्यूनतम तकनीकी विशिष्टताएँ

प्रस्तावित MUV में निम्नलिखित न्यूनतम सुविधाएँ होना आवश्यक होगा—

1. नवीनतम मॉडल का नया वाहन।
2. कंपनी द्वारा फिट किया गया एयर कंडीशनर।
3. डीजल/पेट्रोल इंजन (निविदा प्रपत्र के अनुसार)।
4. पावर स्टीयरिंग।
5. पावर विंडो।
6. ड्यूल एयरबैग।
7. ABS तथा EBD प्रणाली।
8. सेंट्रल लॉकिंग सिस्टम।
9. म्यूजिक सिस्टम।
10. रिवर्स पार्किंग सेंसर/कैमरा।
11. सभी यात्रियों हेतु सीट बेल्ट।
12. BS-VI अथवा नवीनतम उत्सर्जन मानकों के अनुरूप।
13. भारत सरकार द्वारा निर्धारित सभी मानक सुरक्षा सुविधाएँ।
14. निर्माता द्वारा उपलब्ध कराए जाने वाले सभी मानक एक्सेसरीज़।

4. मूल्य (Price)

उद्धृत मूल्य में निम्नलिखित सभी मदें सम्मिलित होंगी—

- एक्स-शोरूम मूल्य
- GST
- पंजीकरण शुल्क
- सड़क कर (Road Tax)
- बीमा
- FASTag
- अस्थायी पंजीकरण (यदि लागू हो)
- हैंडलिंग शुल्क
- परिवहन व्यय
- मानक एक्सेसरीज़
- अन्य सभी वैधानिक शुल्क

निविदाकर्ता निम्नलिखित विवरण पृथक रूप से अंकित करेगा—

- एक्स-शोरूम मूल्य
- GST
- पंजीकरण शुल्क
- बीमा
- सड़क कर
- विशेष सरकारी छूट
- डीलर छूट
- कॉर्पोरेट छूट
- एक्सचेंज बोनस (यदि लागू हो)
- कुल देय शुद्ध मूल्य

5. विशेष छूट

निविदाकर्ता निम्नलिखित विवरण स्पष्ट रूप से अंकित करेगा—

- सरकारी छूट
- संस्थागत छूट
- निःशुल्क पंजीकरण (यदि उपलब्ध हो)
- निःशुल्क बीमा (यदि उपलब्ध हो)
- निःशुल्क रोड टैक्स (यदि उपलब्ध हो)
- निःशुल्क एक्सेसरीज़ (यदि उपलब्ध हों)
- अन्य अतिरिक्त लाभ

6. मूल्य की वैधता

वित्तीय बोली खोले जाने की तिथि से 06 (छः) माह तक उद्धृत दरें स्थिर एवं वैध रहेंगी तथा इस अवधि में किसी प्रकार की मूल्य वृद्धि स्वीकार नहीं की जाएगी।

7. वारंटी

वाहन के साथ निम्नलिखित उपलब्ध कराया जाएगा—

- निर्माता की मानक वारंटी।
- विस्तारित वारंटी (यदि उपलब्ध हो)।
- निःशुल्क सर्विस का विवरण।

8. आपूर्ति

सफल निविदाकर्ता द्वारा सभी वाहन BSLSA द्वारा जारी क्रयदेश (Purchase Order) में निर्दिष्ट अवधि के भीतर उपलब्ध कराए जाएंगे।

9. निविदा प्रस्तुत करने की प्रक्रिया

निविदा दो भागों में प्रस्तुत की जाएगी—

(क) तकनीकी बोली

तकनीकी बोली में निम्नलिखित दस्तावेज संलग्न होंगे—

- GST पंजीकरण प्रमाण-पत्र।
- PAN।
- प्राधिकरण प्रमाण-पत्र।
- कंपनी प्रोफाइल।
- अनुभव का विवरण।
- सर्विस सेंटरों का विवरण।
- ब्लैकलिस्ट नहीं होने का घोषणा-पत्र।
- वाहन का ब्रोशर।
- अनुपालन विवरण (Compliance Sheet)।

(ख) वित्तीय बोली

वित्तीय बोली में सभी करों, पंजीकरण शुल्क, बीमा, छूट तथा कुल अंतिम मूल्य सहित पूर्ण मूल्य विवरण अंकित होगा।

तकनीकी बोली एवं वित्तीय बोली अलग-अलग सीलबंद लिफाफों में प्रस्तुत की जाएँगी। दोनों लिफाफों को एक बड़े सीलबंद लिफाफे में रखकर, जिस पर निम्नलिखित अंकित होगा—

"मल्टी यूटिलिटी व्हीकल (MUV) की आपूर्ति हेतु निविदा"

निम्नलिखित पते पर भेजा जाएगा—

सदस्य सचिव

बिहार राज्य विधिक सेवा प्राधिकार पुराना पटना संग्रहालय के सामने

बुद्ध मार्ग, पटना – 800001

10. महत्वपूर्ण तिथियाँ

विवरण	तिथि/समय
निविदा जमा करने की अंतिम तिथि	दिनांक 11.08.2026 को अपराह्न 4:30 बजे तक।
निविदा जमा करने का स्थान	बिहार राज्य विधिक सेवा प्राधिकार, बुद्ध मार्ग, पटना
तकनीकी बोली खोलने की तिथि	दिनांक 18.08.2026 को अपराह्न 1:30 बजे।
वित्तीय बोली खोलने की तिथि	दिनांक 18.08.2026 को अपराह्न 1:30 बजे।

निर्धारित समय के पश्चात प्राप्त किसी भी निविदा पर विचार नहीं किया जाएगा।